

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 121 of 2015**

**Dated : 14<sup>th</sup> October, 2015**

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member

**In the matter of :**

Sasan Power Ltd. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee  
Ms. Janmali Manikala

Counsel for the Respondent(s) : Mr. Avinash Menon,  
Mr. G. Umapathy for R-2  
Mr. Rajiv Srivastava for R-3 to R-6  
Mr. Bipin Gupta for R-7 to R-9  
Mr. Rahul Dhawan,  
Ms. Ridhi Madan for R-11 & 12  
Mr. Gaurav Gupta for R-13  
Mr. M. G. Ramachandran  
Ms. Poorva Saigal for R-14

**ORDER**

Learned Counsel for Respondent Nos. 2, 3 to 6 & 13 seeks two weeks time to file reply. They may file the same after serving copy on the other side. Mr. M. G. Ramachandran, appearing for Respondent No. 14 is filing written submissions today. Thereafter, rejoinder, if any, may be filed within 2 weeks after serving copy on the other side.

List the matter on 20.11.2015.

(T. Munikrishnaiah)  
Technical Member

*Jps*

(Justice Ranjana P. Desai)  
Chairperson